

[Shri P. G. Mavalankar]

I will finish with one sentence. Unfortunately, the MLAs of Gujarat with their resignations seem to be competing with the innocent people dying in the Police firing.... (Interruptions) Let us put an end to all this.

MR. SPEAKER: Please do not make speeches. The factual position has come.

Now, Shri Banerjee.

SHRI S. M. BANERJEE: I have written to you, Sir. Something should be done. I cannot come here at 9.30. I sent it through a friend and I do not know that an MP should come himself.

गुजरात की असेम्बली डिजौल कर दीजिये तो कोई दिक्कत ही न हो ।

श्री छद्मलिहारी बाजरेबा : रोख यहां कहना होता है कि असेम्बली डिजौल कर दीजिये ।

प्रध्वक्ष महोदय : अपने आपको को तो कहते हैं कि हम को न करो, श्रीरों की करो ।

श्री एस० एम० बनर्जी : प्रध्वक्ष महोदय कोई न कोई इन्स्ट्रक्शन्स ईसू कीजिये बरना रोख यहां लगा कर घाना होगा कि मैं गुजराती नहीं हूँ ।

He was a very respected man. He gave me the ring here, saying, 'Why did you send me here to drop the papers. I was badly assaulted. My car was not allowed.' This is too much.

चपरासी हम रख नहीं सकते क्यों कि इतना पक्का नहीं है ।

Now, with your permission, Sir, I would like to raise two issues. One, I would like to support the demand made by my hon friend, Shri Ramavastar Shastri, demanding a statement from the Hon. Education Minister re-

garding the Higher Secondary teachers who are demonstrating in the Boat Club today.

Secondly, I am happy Shri K. R. Ganesh is here. In accordance with the recommendations of the Pay Commission the Central Government employees are allowed two additional slabs of dearness allowance. The Government has taken a decision but unfortunately no orders have been issued so far. I request the Minister through you to convey this to Mr. Chavan and request him to make a statement without further delay.

My third point is regarding the work to rule agitation by the Guards. They have made certain legitimate requests. They want the Pay Commission grade to be changed in certain respects. I request the hon. Minister to make a statement in this regard. The situation should not deteriorate further. The situation has to be improved immediately.

13.26 hrs.

STATEMENT re. DEATH OF SEVEN COAL MINERS IN AN ACCIDENT AT BURHAR NO. 1 MINE OF COAL MINES AUTHORITY, LTD. IN SHAHDOL, M.P.

THE MINISTER OF STEEL AND MINES (SHRI K. D. MALAVIYA): Sir, I regret to inform the House that a serious accident took place at Burhar No. 1 Mine of the Coal Mines Authority Ltd. situated in Shahdol District of Madhya Pradesh on the 11th March, 1974 at 5.45 P.M. A total of 11 underground workers were involved in the accident, out of which 7 workers died and the other 4 have suffered minor injuries. The accident took place due to roof fall in a depillaring district. The total area of the fallen roof being about 18' x 20' and the thickness being 1½'.

The Director, Mines Safety, Nagpur area has already conducted an enquiry into the accident and the detailed report is awaited. The Managing Director, Western Division of Coal Mines Authority Ltd., who visited the spot soon after the accident, has reported that at the time of the accident, the mine had full complement of supervisory personnel and it was being worked strictly according to the methods approved by the Mines Department.

A sum of Rs. 1,000 has already been given to the members of the families of the deceased persons as an *ad-hoc* grant and they have also been assured that jobs would be provided to the sons of the deceased persons. Injured persons will be placed on light jobs depending on the nature and extent of their injury.

१ श्री अटल बिहारी वाजपेयी (ग्वालियर) : अध्यक्ष जी दुर्घटना 11 तारीख को हुई, आज 15 तारीख है। मैं जानना चाहता हूँ मंत्री महोदय को कब सूचना मिली? क्या सूचना आने में देर नहीं हुई? अगर हुई तो क्यों देर हुई?

२ श्री के० डी० बालाजी : हमको तो कल शाम को सूचना मिली और मैंने आज पेश कर दी।

३ श्री जगन्नाथ मिश्र (मधुबनी) : शिक्षक घरेला पर हैं इसलिये अध्यक्ष महोदय, आप मंत्री महोदय को बक्षत्प देने को कहें :

MR. SPEAKER: Please sit down. Such things can be referred to in the speech. The Budget is already under discussion. You can refer to it. Shri Mulk Raj Saini to continue his speech on the Budget.

SHRI P. G. MAVALANKAR (Ahmedabad): What is the reply of the Minister of Parliamentary Affairs to our points and request?

श्री राजावतार शास्त्री (पटना) :
पार्लियामेंट्री अफेयर्स मिनिस्टर तो कुछ नहीं बोल रहे हैं ?

MR. SPEAKER: I will ask him to tell it later on. Shri Mulk Raj Saini to continue his speech on the budget.

GENERAL BUDGET, 1974-75 GENERAL DISCUSSION—contd.

श्री मूलकी राज सैनी (देहरादून) :
अध्यक्ष महोदय, मैं कह रहा था कि यह बजट ऐसे समय पर और परिस्थितियों में पेश किया गया है जो कि बहुत कठिन है और देश को अर्थिक चुनौतियों का सामना करना पड़ रहा है। इसी वाम्ते मैं यह मानकर चलता हूँ कि यह बजट एक बहुत अच्छा प्रयास है, जैसा कि सम्मानित सदस्यों ने भी कहा है। इसलिये मैं बिन मंत्री जी को धन्यवाद देना चाहता हूँ। साथ ही यह भी कहना चाहता हूँ कि यह बजट समाजवादी नहीं है। यह बजट बहुत हद तक कल्याणकारी भी नहीं कहा जा सकता।

[MR. DEPUTY-SPEAKER in the Chair]

देश का बजट करोड़ों में अरबों में बना गया है, देश की योजनाएं अरबों और खरबों की बन रही हैं। लेकिन जो देश के अन्दर अभाव की स्थिति है उसका समाधान इस बजट से नहीं दिखाई देता। मुद्रास्फीति देश में है और हर बजट में बढ़ती ही जा रही है। इस बार घाटे का बजट न बनाने का आश्वासन दिया गया था लेकिन फिर भी हमारे सामने एक घाटे का बजट है। हालांकि उा में घाटा 125 करोड़ रुपये का दिखाया गया है, लेकिन जैसी कि हाउस में शर्कारों व्यक्त की गई हैं और मन्त्रालय इन प्रकार की दिखाई गयी है कि यह घाटा 125 करोड़ नहीं रहेगा बल्कि बढ़ने बढ़ने कही 1,000 करोड़ पर न पहुँच जाय। जब घाटा बढ़ता है तो महंगाई बढ़ती है, महंगाई बढ़ती है तो टैक्स भी लगा दिये